

LIST OF BUSINESS

THURSDAY, THE 30TH JUNE, 2022
AT 3.30 P.M.
(AFTERNOON SITTING)

I. ELECTION OF DEPUTY SPEAKER

II. QUESTIONS

Questions entered in the separate list to be asked and answers given.

III. MOTION UNDER RULE 16

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE

1. A MINISTER to lay on the Table –

- i) Notification No. RERA/REGULATIONS(G)/2022/422, dated 20.01.2022;
- ii) Notification No. Rera / regulations (handling complaints)/2022/434, dated 21.01.2022;
- iii) Notification No. RERA/REGULATIONS (RECRUITMENT)/2022/2458, dated 24.03.2022;
- iv) Corrigendum issued under Notification No. RERA/REGULATIONS(GENERAL)/2022/423, dated 20.01.2022; and
- v) Corrigendum issued under Notification No. RERA/REGULATIONS(RECRUITMENT)/2022 /2459, dated 24.03.2022, as required under Section 86(2) of the Real Estate (Regulation and Development) Act, 2016.

2. **A MINISTER to lay on the Table** the Annual Report of the Real Estate Regulatory Authority for the year 2020-21, as required under Section 78(2) of the Real Estate (Regulation and Development) Act, 2016.

V. LEGISLATIVE BUSINESS

1. The Punjab Rural Development (Amendment) Bill, 2022

A MINISTER to introduce the Punjab Rural Development (Amendment) Bill, 2022.

To move that the Punjab Rural Development (Amendment) Bill, 2022, be taken into consideration at once.

Also to move that the Bill be passed.

2. **The Punjab Agricultural Produce Markets (Amendment) Bill, 2022**
- A **MINISTER** to introduce the Punjab Agricultural Produce Markets (Amendment) Bill, 2022.
- To move that the Punjab Agricultural Produce Markets (Amendment) Bill, 2022, be taken into consideration at once.
- Also to move that the Bill be passed.
3. **The Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022**
- A **MINISTER** to introduce the Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022.
- To move that the Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022, be taken into consideration at once.
- Also to move that the Bill be passed.
4. **The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022**
- A **MINISTER** to introduce the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022.
- To move that the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022, be taken into consideration at once.
- Also to move that the Bill be passed.

**CHANDIGARH:
THE 30TH JUNE, 2022.**

**SURINDER PAL,
SECRETARY.**
